

**Sardar A. S. Saigal:** Will the Government lay the full facts before the House?

**Mr. Spraker:** The full facts? What does he mean?

**Sardar A. S. Saigal:** About the high-level conference.

**Shri Alagesan:** As I stated in my answer it was an informal conference to consider certain preliminary matters. I can assure the hon. Member that there is no difficulty about obtaining the supply of electricity.

**Shri L. N. Mishra:** Who will meet the transmission cost—the D.V.C. or the Railway?

**Shri Alagesan:** It will be the D.V.C.

**Shri T. N. Singh:** May I know whether the D.V.C. are already charging a differential rate to Railways as against the rate offered by them to Tatas—which is much lower than the rate offered for bulk supply of electricity to Chittaranjan and other Railway concerns?

**Shri Alagesan:** I should like to have notice of that question. But here we are considering the question of taking of electricity from the D.V.C. for the suburban service which we are going to electrify.

#### BAGAHA-CHHITANNI BRIDGE

\*801. **Shri S. N. Das:** Will the Minister of Railways be pleased to refer to the reply given to unstarred question No. 1072 asked on the 16th April, 1953 and state:

(a) whether the construction of the Bagaha-Chhitanni bridge beyond Narkatiagunj (North Eastern Railway) is engaging the attention of Government at present; and

(b) if so, when the bridge is likely to be taken up?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir.

(b) It is too early to say.

**Shri S. N. Das:** What is the estimated cost of this bridge?

**Shri Alagesan:** Sir, I do not have the cost of the bridge here with me at the moment. I can supply the information to the hon. Member. An estimate was prepared in 1950. It was a rough estimate. That estimate was Rs. 2 crores.

**Shri S. N. Das:** May I know whether it is the financial consideration that is delaying the matter, or is there any other thing standing in the way?

**Shri Alagesan:** This work has not been included in the First Five Year Plan. Of course it is on financial consideration.

**Shri Sinhasan Singh:** In reply to part (a) of the question the hon. Minister said "yes", that is to say, they are going to construct the bridge at Chittanni ghat. But all the parts of the bridge that were lying there, including girders etc., have been removed from there and brought to Gorakhpur.

**Shri Alagesan:** I do not have any information on that.

**Shri Bishwa Nath Roy:** May I know the year in which some pillars and parts of the bridge were swept away in the flood?

**Shri Alagesan:** Maybe. I have no information.

#### EMPLOYMENT EXCHANGES

\*802. **Shri KeshavaIengar:** Will the Minister of Labour be pleased to state:

(a) whether the duties of Employment Exchanges and the Public Service Commissions have been co-ordinated, particularly in respect of the appointment of clerks and peons; and

(b) if so, how?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes, to the extent such co-ordination is possible at present.

(b) All Public Service Commissions (including the Railway Service Commission) have been invited to send

copies of their advertisements to Employment Exchanges. Advertisements are exhibited on special notice boards and the public are advised to apply direct to the Commission. Railway Service Commission Forms are on sale at Employment Exchanges. The Central Government and a number of State Governments have issued orders that all vacancies not filled through the Public Service Commission should be notified to Employment Exchanges.

**Shri Keshavalengar:** Do they carry out any tests for ascertaining merit in this institution?

**Shri Abid Ali:** For technicians and typists some test is carried out.

**Shri Thimmaiah:** May I know whether the Government is aware that certain departments never intimate their vacancies to the employment exchange, and if so, what action do Government take against those departments?

**Shri Abid Ali:** According to instructions, all departments have to notify their vacancies to employment exchanges. If they do not do so, in case of breach action is taken, whenever specific cases are brought to our notice.

**Shri Raghuramaiah:** In the recent selection of candidates for appointments in Postal Circle, Andhra, selections have been made directly without recourse to employment exchanges. May I know whether it is a fact and if so, how the Government view the matter?

**Shri Abid Ali:** I take the information from the hon. Member, Sir.

FOREST RESEARCH INSTITUTE, DEHRA DUN

\*803. **Shri Dabhi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Forest Research Institute, Dehra Dun, has been in existence for nearly half a century and the expenditure on it is about Rs. 41 lakhs per year;

(b) whether, since its inception, the Institute has produced any result of

practical commercial utility commensurate with the expenditure incurred on it; and

(c) if the answer to part (b) above be in the negative, the reasons therefor?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes. Rs. 41 lakhs is the budget provision for 1953-54. It includes expenditure on colleges which are self-supporting and several other schemes which are not included in the normal activities of the Institute. (Ordinarily the expenditure is Rs. 20 lakhs) 19-92 to be precise.

(b) Yes. Forest Departments in India, wood based industries, such as the paper, plywood and matchwood industries and timber consuming interests such as the Defence, Railways and Public Works Departments, owe a great deal to the work of the Institute. The expenditure on it has been eminently worth-while.

(c) Does not arise.

**Shri Dabhi:** Is it a fact that the Estimates Committee in its report on Food and Agriculture Ministry opined that in spite of the existence of this research institute for so many years, it has not produced results of practical utility commensurate with the expenditure incurred, and if so, may I know whether the hon. Minister is this time also of opinion that the opinion of the Committee is hasty?

**Dr. P. S. Deshmukh:** The opinion of the Estimates Committee as quoted by my hon. friend is correct. Unfortunately, it happens that in this case also my Ministry takes a different view.

**Shri Muniswamy:** May I know whether it is a fact that the head of this department is a non-technical man, and if so, whether there is any proposal to appoint a technical man?

**Dr. P. S. Deshmukh:** The other day I have answered this point. We contest the statement that the head of this Institute is not a technical man. He is a technical man as he is a life-long Forest Service man.